

HIGH COURT OF ORISSA: CUTTACK

NOTICE

No. XXXIV – 60 /2019-20, /2011 Cuttack/ Dated: 16.12.2020

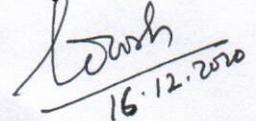
It is hereby notified for information of all concerned that a software module for pagination has been developed with the aim of ensuring that the pleadings to be filed by different parties should conform to the pagination of the Court file so that the pagination is not duplicated by different parties of the case. This system is designed to facilitate learned Counsel and the Hon'ble Court in conveniently locating the relevant pleadings and the documents referred by the learned Counsel for the parties during the course of hearing.

As directed, the system of pagination shall be effective in all new cases which shall be filed from 04.01.2021 onwards. Any pleading, affidavit, document, rejoinder etc filed in the new cases on or after the aforementioned date must be in consonance with the previous page number of the pagination.

In order to know the last used page number and next available page number, learned Counsel/ Parties may check the 'Case Status' of the concerned case in the Court's website. A step by step guide in this regard containing the relevant screenshots is annexed herewith for reference.

Learned counsel and litigants are requested to comply with the above.

By Order

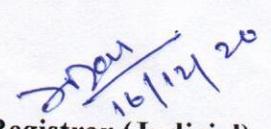


Registrar (Judicial)

Memo No. XXXIV -60/2019, 12012(5) / Dated: 16.12.2020

Copy forwarded to the

- * Advocate General, Odisha, Cuttack
- * Registrar General
- * All Officers of the Court
- * Chairman, Interim Committee, Orissa High Court Bar Association, Cuttack
- * Secretary, Odisha State Bar Council, Cuttack
- * Notice board and Website
for information and necessary action



Deputy Registrar (Judicial)

Procedure to View Pagination

1. Pagination status of cases can be viewed from "Orissa High Court web site".

Url:- <https://www.orissahighcourt.nic.in/>

The screenshot shows the homepage of the Orissa High Court website. The browser address bar displays 'orissahighcourt.nic.in'. The page header includes the Orissa High Court logo and a search bar. A red box highlights the search bar with the text 'Click to View Case Status'. A red circle highlights the 'Case Status / Cause List / Orders / Judgments' menu item in the navigation bar. Below the navigation bar is a large banner image of the Indian flag. At the bottom, there is an 'Announcements' section with a date of 0.12.2020 and a link for submitting data of Senior Advocates.

2. Give case type/case number/ case year and captcha to view case details with pagination information.

The screenshot shows the 'Case Status : Search by Case Number' form on the E-COURTS High Courts of India website. The form fields are: Case Type (OJC - OJC-Original Jurisdiction case (Wh)), Case Number (100), and Year (1989). A captcha image shows the characters '2wvhgw'. The user has entered '2wvhgw' in the captcha input field. The 'GO' button is highlighted. The page also shows a 'Show all' button at the bottom right.

- The last page number and the next page number is displayed in the case details page as below.
Page information will not be displayed where not available.

Example:- For case no OJC/100/1989 last Page Number – 10, Next page Number -11

The screenshot displays the Orissa High Court E-Courts portal. The page title is "Orissa High Court Case Details". The case information is as follows:

Case Type	OJC		
Filing Number	100/1989	Filing Date	01-01-1989
Registration Number	100/1989	Registration Date	01-01-1989
CNR Number	: ODHCO1-000505-1989		

The Case Status section provides the following details:

First Hearing Date	: 02nd August 1989
Decision Date	: 02nd August 1989
Case Status	: CASE DISPOSED
Nature of Disposal	: --Disposed Off
Coram	: 2062
Bench	: Division Bench
Judicial	: Civil Section
Last Page Number	: 10
Next Page Number	: 11

The Petitioner and Advocate section shows: 1) - XXXX

The Respondent and Advocate section shows: 1) XXXX

The History of Case Hearing table is as follows:

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
		02-08-1989		Disposed
			02-08-1989	

A red message at the bottom of the page states: "Order not uploaded by concerned court".

- Please use the next page number as the first page number of your next documents supposed to be filed.